

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).32540/2010

U.P.AVAS EVAM VIKAS PARISHAD & ANR

Petitioner(s)

VERSUS

HARI PRAKASH AGARWAL & ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH

SLP(C) NO. 32612 of 2010

(With prayer for interim relief and office report)

SLP(C) NO. 34176 of 2010

(With prayer for interim relief and office report)

Date: 13/12/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vishwajit Singh, Adv.

For Respondent(s)

Mr. Yash Pal Dhingra, Adv.

Mr. Prakash Kumar Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

None for the parties.

SLP(C) NO.32540/2010

Respondent No.1 to file counter affidavit within four weeks.

Respondent Nos. 2 to 4 reported to be served through post but none appeared.

SLP(C) NO.32612/2010

Respondent Nos. 24,27 and 42 were issued notice with dasti. Report has been filed on record that respondent No.24

-2-

Item No.15

has refused to accept notice while respondent Nos. 27 and 42 has been duly served but none appeared. Final chance is granted to respondent Nos. 1,2,7,8,13,16,18,20,22,23,36 and 40 for filing counter affidavit.

SLP(C) NO.34176/2010

Respondent Nos. 1 to 8 are granted final chance for filing counter affidavit.

Respondent Nos. 9 to 11 duly served through dasti but none appeared.

List again on 21.1.2013.

|
|

|
|

|(M.A.SAYEED)
|REGISTRAR

|
|